

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. IA/331/2024 IN C.P. (IB)/1122(MB)2021

IN THE MATTER OF

Dr. Sohrab Bhot

VS

ROLTA BI & BIG DATA ANALYTICS
PRIVATE LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 29.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Counsel Abhishek Anand (PH)
RP in person: Sonu Gupta (VC)
For the RP: Adv RS Pandey (VC)

ORDER

I.A. 331/2024

Heard. Both the Ld. Counsels have concluded their arguments. **Reserved for orders.**

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)